

**OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ,
ENGLISH DEPARTMENT.**

Order No. 158

Dated. 16.07.2022

It is hereby notified for all the Courts and concerned that the Ld. Registrar General, Hon'ble High Court at Calcutta vide a communication being no. 3480-RG dated 15.07.2022 has conveyed that in the wake of upsurge of Covid Cases, the Hon'ble the Chief Justice, upon recommendation of the Hon'ble Covid Committee, has been please to pass the following directions which are to be followed by the Subordinate Courts:

- *Security personnel/ Health officials shall be deployed at Gates in order to strictly ensure that each and every entrant into the Court premises wears a face mask, undergoes hand sanitizing and thermal screening.*
- *The office bearers of the Bar Associations shall be requested to ensure that all lawyers wear masks in the court premises; seating in the bar rooms is in accordance with Covid protocols as far as practicable and there shall be no undesirable gatherings in the court rooms or corridors and that for the time being bar rooms are not used for the purpose of a social gathering, party etc.*

In compliance with the aforesaid direction of the Hon'ble High Court, Superintendents of Police, Raiganj Police District and Islampur Police District be requested to depute adequate nos. of police personnel to be placed at the entrance gates of the Court Complexes to regulate the entry of litigants and the general public in the Court Complexes to avoid crowding and to ensure that each and every entrant into the Court premises wears a face mask, undergoes hand sanitizing and thermal screening.

All entrants into the Court Complexes both at Raiganj and Islampur are required to undergo thermal screening by the medical team/person deployed by the C.M.O.H., Uttar Dinaipur.

Accordingly, C.M.O.H., Uttar Dinajpur be requested to deploy Health Officials with thermal guns at the main entry gates of the Court Complex at District Sadar at Raiganj and Islampur Sub-divisional Court.

Wearing of facial masks as per Covid protocols shall be compulsory for every Ld. Judicial Officers, Courts employees, Ld. Advocates, litigants or any other person entering into the Court Complexes.

In compliance with the aforesaid direction of the Hon'ble Court, the office bearers of the Uttar District District Bar Association at Raiganj and Sub-divisional Bar Association at Islampur be requested to ensure that all lawyers wear masks in the court premises; seating in the bar rooms is in accordance with Covid protocols as far as practicable and for the time being Bar rooms are not used for the purpose of a social gathering, party etc.

Crowding in the Court corridors, filing counters, copying departments and



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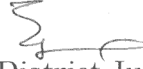
Nezarat Department is strictly prohibited. There shall be no undesirable gathering in all the Court rooms of Uttar Dinajpur Judgeship.

Nazir of Raiganj and Islampur will take necessary steps so that Court Building including the chambers of the Ld. Judges, Court rooms and Bar Associations' Rooms of their respective station are sanitized thoroughly.

All concerned are requested to comply all the above mentioned solemn directions of the Hon'ble Court.

Upload the order to the official website of the Judgeship.

Inform all concerned.

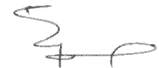

District Judge,
Uttar Dinajpur at Raiganj

Memo No. **1669 (41)** /G

Date : **16.07.2022**

Copy alongwith Hon'ble High Court's Notification No. 3480-RG dated 15.07.2022 forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15-16) The Chairman, SDLSC/the Secretary, DLSA, Uttar Dinajpur at Raiganj
- 17-18-19-20-21) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 22) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25-26-27-28-29-30-31-32-33-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur.
- 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 37) The System Officer under eCourts Project, Uttar Dinajpur at Raiganj
- 38-39) The Court Inspector District Sadar at Raiganj/ Islampur Sub-division.
- 40-41) The GRO, Raiganj / Islampur.

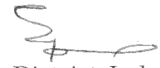

District Judge
Uttar Dinajpur at Raiganj

Memo No. **1670 (23)** /G

Date : **16.07.2022**

Copy alongwith Hon'ble High Court's Notification No. 3480-RG dated 15.07.2022 forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur.
- 5) Balurghat Central Correctional Home, Balurghat, Dakshin Dinajpur.
- 6) Raiganj District Correctional Home, Raiganj, Uttar Dinajpur.
- 7) Islampur Sub-divisional Correctional Home, Islampur, Uttar Dinajpur
- 8-9-10-11) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 12-13-14-15-16-17) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 18-19) The GP/Addl. GP, Uttar Dinajpur, Raiganj/Islampur
- 20-21-22-23) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur.


District Judge,
Uttar Dinajpur at Raiganj

Received on 42117/16-7/22

REGISTRAR GENERAL
HIGH COURT, CALCUTTA
JUDGE COURT
Uttar Dinajpur at Raigach



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Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

[By e-Mail]

No. 3480 - RG.

Date: 15.07.2022.

To:

- (1) **All The District Judges:**
(Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad, Purba Bardhaman, Paschim Bardhaman, Bankura, Birbhum, Purulia, Paschim Midnapore, Jhargram, Purba Midnapore, Howrah, Hooghly, Nadia, North 24 Parganas, South 24 Parganas and Andaman & Nicobar Islands); &
- (2) **The Chief Judges:** City Sessions Court; City Civil Court and Presidency Small Causes Court, Calcutta.

Sub: Ensuring compliance of the directions/recommendations of the Hon'ble Covid Committee, subsequently approved by the Hon'ble the Chief Justice amid recent upsurge in Covid Cases.

Sir/Madam,

In the wake of upsurge of Covid Cases, the Hon'ble the Chief Justice, upon recommendation of the Hon'ble Covid Committee, has been pleased to pass the following directions which are to be followed by the Subordinate Courts:

- Security personnel / Health officials shall be deployed at Gates in order to strictly ensure that each and every entrant into the Court premises wears a face mask, undergoes hand sanitizing and thermal screening;
- The office bearers of the Bar Associations shall be requested to ensure that all lawyers wear masks in the court premises; seating in the bar rooms is in accordance with Covid protocols as far as practicable and there shall be no undesirable gatherings in the court rooms or corridors and that for the time being bar rooms are not used for the purpose of a social gathering, party etc.

Yours faithfully,

[Uday Kumar]
Registrar General.

H/C. to do the need full

DISTRICT JUDGE
Uttar Dinajpur